

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 17th day of DECEMBER, 2018.

ORIGINAL APPLICATION NO. 1051 of 2012

**HON'BLE MS.AJANTA DAYALAN, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

A.K. SinghApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicants : Shri A.L. Tiwari

Advocate for the Respondents : Shri R.K. Srivastava
Shri Saurabh

O R D E R

BY HON'BLE MS.AJANTA DAYALAN, MEMBER (A)

List revised. None present for the parties.

2. From perusal of file, it is evident that on the last listed dates i.e., 22.1.2016 19.1.2018 and 4.9.2018, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

**(AJANTA DAYALAN)
MEMBER (A)**

Manish/-